Hon'ble Members would no doubt appreciate that as detailed investigations are currently on, it would not be in public interest to reveal any more details. Thank you.

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA): Now, a statement by the Minister of Petroleum and Nature Gas, Shri Ram Naik, to be laid on the Table of the House.

## (ii) CNG supply in Delhi

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): Sir, I lay a statement on CNG supply in Delhi on the floor of the House.

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA): The clarifications on the statment will be at a later date. I am also to announce that the Short Duration Discussion on the UTI is over. The hon. Finance Minister will reply to the debate tomorrow. The House now stands adjourned till 11.00 AM tomorrow, the 31st July, 2001.

The House then adjourned at thirteen minutes past five of the clock till eleven of the clock on Tuesday, the 31st July, 2001.